

Interim Resolution Professional / Resolution Professional : Navin Kanjwani IBBI Registration No. IBBI/PA-002/IP-N00347/2017-18/10997

Name of the corporate debtor: B.D. Overseas & Fiscal Services Limited ; Date of commencement of CIRP: 20th January, 2020.; List of creditors as on: 19th March, 2021 .

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Central Bank of India	CIN: U99999MH1919PTC000337	26.02.2020	21,29,27,509	21,29,27,509	Financial Claim	21,29,27,509	NIL	NO	100	NIL	0	0	NIL	
<b>1</b>	<b>Total</b>			<b>21,29,27,509</b>	<b>21,29,27,509</b>		<b>21,29,27,509</b>	<b>0</b>		<b>100</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	